

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.01.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

11:00 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1131 of 2020	Tushir Constructions Pvt. Ltd. Vs. NKG Infrastructure Ltd.	Apoorv Sarvaria	
2.	Comp. App. (AT) (Ins) No. 1136 of 2020	Jasjit Singh Sawhney Vs. Earc & Ors.	Neha Tanwar	
3.	Comp. App. (AT) (Ins) No. 1137 of 2020	Gay Printers Vs. Pawan Buildwell Pvt. Ltd.	Sinha Shrey Nikhilesh	
4.	Comp. App. (AT) (Ins) No. 01 of 2021	Gangadhar Udayan Dravid Vs. Saurav Keshan	Shantanu Chaturvedi	

For Admission (After Notice)

5.	Comp. App (AT) No. 170 of 2020	MBev Spirits Pvt. Ltd. Vs. Mam Chand Goyal & Ors.	Gursat Singh Vachhar	Prashant Mehta-R1 & R2 Abhishek Chaudhary-R4, R6, R7 & R8
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After rising of the Court of Chairperson

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

6.	Comp. App. (AT) (Ins) No. 976 of 2019	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Abhijeet Sinha Shambo Nandy	Prity Kumari-R3 S. Chidambaram-RP
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1. Notice Board
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**